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PART-II, SECTION-3, SUB SECTION (ii)

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF COMMERCE

NOTIFICATION NO. 6 (RE-2001)/1997-2002

NEW DELHI: 31st March, 2001

S.O (E) - In exercise of powers conferred under section 5 of the Foreign Trade (Development and Regulation) Act, 1992 read with paragraph 1.3 and 4.1 of the Export and Import Policy, 1997-2002, the Central Government hereby makes the following amendments in the ITC(HS) Classifications of Export and Import Items , 1997-2002 published on 31st March, 1997 (RE-98) as amended from time to time, namely –

2. Following new entries will be inserted at the end of appropriate exim code:

Exim Code No.	Items description	Policy	Conditions relating to the policy	Import under SIL/Public Notice
262030 04	Copper dross containing copper greater than 65% and lead and cadmium equal to or less than 1.25% and 0.1% respectively	Free	Import permitted to units registered with Ministry of Environment and Forest, Government of India	
262030 05	Spent cleaned metal catalyst containing copper	Free	Import permitted to units registered with Ministry of	

			Environment and Forest, Government of India
262090 01	Spent cleaned metal catalyst containing zinc	Free	Import permitted to units registered with Ministry of Environment and Forest, Government of India
262090 02	Spent cleaned metal catalyst containing nickel	Free	Import permitted to units registered with Ministry of Environment and Forest, Government of India
262090 09	Other	Restricted	Import permitted against a licence and only for the purpose of processing or reuse as per Import Licensing Note 1, on Hazardous Waste below
740400 01.30	Copper scrap namely the following: a. Copper wire covered under ISRI code "Druid" b. Jelly filled copper cables	Free	Import permitted to units registered with Ministry of Environment and Forest, Government of India

3. After amended the following will read as under:-

Exim Code No.	Items description	Policy	Conditions relating to the policy	Import under SIL/Public Notice
262090 00.10	Deleted			
262090 00.90	Deleted			

This issues in Public Interest.

Sd/-
(N.L. LAKHANPAL)
Director General of Foreign Trade and ex-officio
Additional Secretary to the Government of India

(O.P. HISARIA)
Dy. Director General of Foreign Trade